#### COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

# APPEAL NO. 110 OF 2016 & IA NO. 260 OF 2016

Dated: 12<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

### In the matter of:

GMR Kamalanga Energy Ltd. & Anr. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

### **ORDER**

The bench is unable to take up this matter today due to administrative reasons. By consent of the parties, the matter is adjourned to <u>07.09.2017.</u>

(Court Master)

ts/kt